

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.4301  
TO BE ANSWERED ON THE 21<sup>ST</sup> MARCH, 2018

NEW DEFENCE POLICY

4301. SHRI PRATHAP SIMHA:  
KUMARI SHOBHA KARANDLAJE:  
SHRI J.J.T. NATTERJEE:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government has any defence policy and if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government proposes to bring a New Defence Policy and if so, the details, salient features and the objectives thereof;
- (c) whether the Government is formulating an Action Plan to Export Defence Products to other countries and if so, the details thereof;
- (d) whether the involvement of the higher defence Organisation like Cabinet Committee on Security, National Security Council, Chief of Defence Staff in decision making is critical to the functioning of the Defence Policy and if so, the steps taken in this regard; and
- (e) the amount spent by the Government for acquiring Advanced Defence Technology during the last three years?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)  
IN THE MINISTRY OF DEFENCE

रक्षा रण्य मंणी

(डा. सुभाष भामरे)

**(a) & (b):** Government policies on defence matters are developed through a dynamic process which is constantly reviewed. As there would be no advantage from a formal and public declaration of India's "defence policy", this time tested approach is intended to be persisted with.

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**(c) Defence Export Strategy has been formulated and placed in the public domain. The Strategy provides for creation of an Export Promotion Body, engaging Indian Missions / Embassies abroad in export promotion, export financing through line of credit etc., better use of offset, export of indigenously developed defence systems and streamlining of the export regulation process.**

**(d) All relevant stakeholders are actively involved, as per mandate, in decision making processes and structures relating to defence policies.**

**(e) As per the data available, 141 Capital Acquisition Cases worth Rs.1,79,997 Crores (approx.) have been contracted during the Financial years 2015-16, 2016-17 and 2017-18, which include acquisition of Advanced Defence Technology.**

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